



## HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2026

Starred Question

5th March, 2026

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Total Question - 20

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**To Upgrade the Infrastructure in the Sports University**

**\*101 Smt. Krishna Gahlawat (Rai):**

Will the Minister of State for Sports be pleased to state: -

a) whether there is any proposal under consideration of the Government to increase/upgrade the infrastructure in the Sports University, Rai in the Rai Assembly Constituency of district Sonapat; and

b) if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

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**To Improve the Beautification of the Rohtak City.**

**\*102 Sh. Bharat Bhushan Batra (Rohtak):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that in the name of urban beautification in Rohtak, divider grills on roads were cut at several places for plantation purposes but, despite assurances by the Government, the said grills were not properly repaired;

b) whether it is also a fact that about 70 planters installed on Civil Road should have been replaced with plantation of trees/saplings directly in the ground instead of in pots;

c) whether road partition grills from Rajiv Chowk to LPS on Sonipat Road are found damaged at several locations, adversely affecting the city's appearance;

d) whether there is any proposal under consideration of the Government to remove planters/pots and undertake tree plantation in their place, to straighten, repair and paint damaged grills across the city to improve beautification; and

e) the total budgetary provision made by the Government for the said works togetherwith the amount spent on such works so far?

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#### **To Metal the Five- Karam Passages**

**\*103 Sh. Jassi Petwar (Narnaund):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to metal the five-karam passages from Bass to Bhaklana, Badala to Bass, Narnaund to Majra and Kharbala to Bhatol; and

b) if so, the time by which the abovesaid passages are likely to be metalled?

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#### **To Construct a New Over Bridge**

**\*104 Sardar Mandeep Chatha (Pehowa):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that the condition of the overbridge in village Kanthala of Pehowa Assembly Constituency is dilapidated and unsafe; and

b) whether there is any proposal under consideration of the Government to construct a new overbridge in place of the abovesaid overbridge; if so, the time by which the construction work of the abovesaid bridge is likely to be completed?

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### To Complete the Construction Work of Road

**\*105 Mohd. Israil (Hathin):**

Will the Public works (B&R) Minister be pleased to state whether it is a fact that sanction has been granted by the Government for the construction of road from Mandkola to Nuh but its construction work has not been started so far; if so, the reasons thereof togetherwith the time by which construction work of the said road is likely to be started and completed?

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### To Provide Parivar Pehchan Patra to Tenants.

**\*106 Sh. Parmod Kumar Vij (Panipat City):**

Will the Chief Minister be pleased to state: -

a) whether it is a fact that Property ID is mandatory for the issuance of Family Identity Card (Parivar Pehchan Patra) in urban areas of State; if so, the reasons thereof; and

b) the provisions made by the Government for the issuance of Family Identity Cards (Parivar Pehchan Patra) to tenants or the persons who don't own any property?

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### To Clean, Repair and Renovate the Ponds

**\*107 Smt. Geeta Bhukkal (Jhajjar):**

Will the Development & Panchayats Minister be pleased to state the steps taken by the Government for cleaning, repairing and renovation of following village ponds in Jhajjar Assembly Constituency: -

(i) the historical and ancient holy pond of Village Bhurawas;

(ii) the pond near Shiv Mandir in Village Jondhi;

(iii) Gui Johar (pond) near Bagla Choupal in village Talao;

(iv) Kharia pond situated on the main road in village Chuchakwas;

(v) Rameshwar pond in village Kheri Khumar;

- (vi) Harjiwala pond near Baba Khubi Das Ashram in village Mundaheera;
- (vii) Shameshwar pond and Motnia pond in village Bahu;
- (viii) Khatiwala pond in village Gwalison; and
- (ix) Deswal pond in village Bhadani?

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### **To Construct Road on Both Sides of Ghaggar River**

**\*108 Sh. Shishpal Keharwala (Kalanwali):**

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to construct road on both sides of the embankments of the Ghaggar River from village Musahib Wala to village Khairekan in Sirsa district; and
- b) if so, the present status of the said proposal togetherwith the time by which the construction work of abovesaid road is likely to be started?

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### **To Start the Construction Work of PHC**

**\*109 Sh. Ram Kumar Gautam (Safidon):**

Will the Health Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to start the construction work of PHC building in village Dhatrath of Safidon Assembly Constituency; and
- b) if so, the time by which its construction work is likely to be started?

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### **To Provide Pending Incentive Amount to the Eligible Farmers**

**\*110 Sh. Gokul Setia (Sirsa):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

- a) whether it is a fact that the Government implemented a scheme during Kharif 2024 to provide an incentive of ₹ 4,000 per acre to farmers who adopted

the Direct Seeded Rice (DSR) method for paddy cultivation in State; if so, the number of farmers benefited under the said scheme in the State;

b) whether it is also a fact that the abovesaid incentive amount has not been paid to about 18,000—19,000 farmers; if so, the reasons for the delay togetherwith the amount of incentive still pending for payment; and

c) the time by which the pending incentive amount is likely to be released to the eligible farmers?

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### **To Construct a New Bridge**

**\*111 Chaudhary Akram Khan (Jagadhari):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a new bridge in place of the existing bridge over River Som at Chhachhrauli in district Yamunanagar;

b) if so, the details thereof togetherwith the estimated cost alongwith the time by which the abovesaid proposal is likely to be materialized; and

c) if not, the reasons thereof ?

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### **To Provide Employment Guarantee**

**\*112 Sh. Nirmal Singh Mohra (Ambala City):**

Will the Industries & Commerce Minister be pleased to state: -

a) whether it is a fact that the Government has announced the establishment of the Industrial Model Township (IMT) in Ambala district and farmers have also expressed their consent on the portal to offer their land for the establishment of said IMT;

b) whether there is any proposal under consideration of the Government to consider the demand of farmers to enhance the compensation of offered land from Rs.1.55 crore per acre to Rs.2 crore per acre; if so, the details thereof; and

c) whether there is also any proposal under consideration of the Government

to provide employment guarantee to one member of each land-offering family; if so, the details thereof?

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### **Details of Licences Under Deen Dayal Upadhyaya Yojana**

**\*113 Sh. Aditya Devilal (Dabwali):**

Will the Chief Minister be pleased to state: -

a) the year-wise and district/tehsil/block/area-wise details of licenses issued by the Government under the 'Deen Dayal Upadhyaya Yojana' in State from the year 2014 to 2026; and

b) the year-wise and district/tehsil/block/city-wise details of new sectors/colonies developed by the Government under the Haryana Shahari Vikas Pradhikaran (HSVP) in State during the said period?

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### **To Complete the Construction Work of Barat Ghar**

**\*114 Sh. Vikas Saharan (Kalayat):**

Will the Urban Local Bodies Minister be pleased to state: -

a) the present status of the construction of Bhagwan Parshuram Barat Ghar in Kalayat togetherwith the time by which its construction work is likely to be started and completed; and

b) the names and designations of the officers/agencies found responsible for this inordinate delay togetherwith the action taken or proposed to be taken by the Government against them for this lapse?

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### **Construction of New Building of MC Office**

**\*115 Sh. Manmohan Bhadana (Samalkha):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the Municipal Committee, Samalkha was upgraded to Municipal Council in August, 2025;

b) whether it is also a fact that the existing office building of the Municipal

Council, Samalkha has become dilapidated and is located at a level much lower than the adjoining road;

c) whether there is any proposal under consideration of the Government for the construction of a new Municipal Council office building at Samalkha; if so, the time by which it is likely to be constructed; and

d) if not, the alternative arrangements made by the Government for the functioning of the office of Municipal Council, Samalkha?

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### **To Complete the Construction Work of Kabaddi Academy**

**\*116 Sh. Satpal Jamba (Pundri):**

Will the Minister of State for Sports be pleased to state: -

a) whether it is a fact that the building of the Kabaddi Academy in village Pai of Pundri Assembly Constituency is lying incomplete and is currently in a dilapidated condition;

b) whether it is also a fact that the sanctioned amount of ₹2.00 crore for the remaining construction is insufficient to complete the work;

c) whether there is any proposal under consideration of the Government to inspect the said academy, prepare a revised estimate and sanction additional budget for early completion of the construction work of abovesaid academy; and

d) if so, the time by which the abovesaid proposal is likely to be materialized?

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### **To Start the Construction Work of By-pass**

**\*117 Sh. Tejpal Tanwar (Sohna):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that there was a proposal of the Government for the construction of a by-pass in Taoru City;

b) if so, the reasons for which no action has been taken by the Government in the matter so far; and

c) whether there is any proposal under consideration of the Government to start the construction work of the abovesaid bypass; if so, the time by which the construction work of abovesaid by-pass is likely to be started and completed?

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### **To Fill-up the Vacant Posts of Teachers**

**\*118 Ch. Aftab Ahmed (Nuh):**

Will the School Education Minister be pleased to state: —

a) the district-wise dropout rates in the State for students after Class 8 and Class 12 during the last three years (2023—24, 2024—25, and 2025—26);

b) the specific dropout rate in Nuh (Mewat) district compared to the state average, and the reasons for the significant decline in enrolment between Class 5 and Class 12 in the district;

c) the details of the steps being taken by the Government to reduce these dropout rates; and

d) the total number of sanctioned posts of teachers in Nuh district and the current vacancy status togetherwith the steps being taken by the Government to fill-up these posts and ensure that no school remains "teacher-less"?

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### **The Details of Vacant Posts in Colleges**

**\*119 Sh. Arjun Chautala (Rania):**

Will the Higher Education Minister be pleased to state: -

a) the number of posts of various categories sanctioned in the Government Colleges in the State togetherwith the number of posts lying vacant till March 2025 alongwith the district-wise and category-wise details thereof;

b) the action plan of the Government to fill-up the abovesaid vacant posts togetherwith the time by which these are likely to be filled alongwith the details thereof; and

c) the arrangements made by the Government to ensure that the education of students is not adversely affected until regular appointments are made togetherwith the details thereof?

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### **To Construct Four Lane Road**

**\*120 Sh. Ashok Kumar Arora (Thanesar):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct four lane road from Kurukshetra to Dhand; and

b) if so, the time by which the abovesaid proposal is likely to be materialized?

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